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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/ 418 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Tinsukia

Dated Guwahati, the 12<sup>th</sup> January, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**  
Ref:- Letter No. DJT/CAO/III/19/242/2024, dated 09.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate(M), Sadiya, Chapkhowa has been allowed to avail LTC for the block period of 2022-2025, to travel to Port Blair, Andaman [from Sadiya to Dibrugarh by car and from Dibrugarh to Andaman by flight and thereafter return to Dibrugarh from Andaman (via Delhi/Kolkata) by flight and then from Dibrugarh to Sadiya by car] along with his wife Smti. Tulika Dutta, w.e.f. 13.01.2024 to 21.01.2024 (including one Restricted Holiday on 17<sup>th</sup> January, 2024 on account of Silpi Divas and three Casual Leave on 18<sup>th</sup>, 19<sup>th</sup> and 20<sup>th</sup> January, 2024), by the shortest possible route, as per existing Rules.

Further, Shri Shandilya is also allowed to draw Rs. 60,000/- as advance payment towards his proposed LTC for the block period 2022-2025.

Shri Shandilya, may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/ 419 - 422 /2024/A.** Dated 12<sup>th</sup> January, 2024

Copy to:-

5. The Principal Accountant General, (A&E), Assam, Guwahati for information.
6. Shri Rajrishi Shandilya, Sub-Divisional Judicial Magistrate(M), Sadiya, Chapkhowa for information, with reference to his letter, dated 08.01.2024.
7. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 8. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

12/1/24

**REGISTRAR (VIGILANCE)**

12/01/24